

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA**

**APPEAL NO. 10 /2024/ EZ**

**IN THE MATTER OF:**

SUKANTA KUMAR NAYAK

...APPELLANT

VERSUS

STATE OF ODISHA & ORS.

...RESPONDENTS

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**Through**

Balasore, Odisha

**Dated: 16.12.2025**

*padmesh*

**Padmesh Mishra**  
Advocate for the respondent  
Government of Odisha  
office@padmeshmishra



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

APPEAL NO. 10 /2024/ EZ

AFFIDAVIT

Sl. No. 190 Dt. 16/12/2025

IN THE MATTER OF:

SUKANTA KUMAR NAYAK

...APPELLANT

VERSUS

STATE OF ODISHA & ORS.

...RESPONDENTS

COUNTER AFFIDAVIT ON BEHALF OF DISTRICT  
COLLECTOR, BALASORE (RESPONDENT NO. 4)

*Signature*  
Collector & District  
Magistrate, Balasore  
ad by K.C. Sahu  
Enno: 255/99

I, Sri Suryawanshi Mayur Vikash, aged about 32 years, son of Vikash Suryawanshi at present working as Collector, Balasore, Odisha, do hereby solemnly affirm and state as follows: -

1. That I have been arrayed as Respondent No. 4 in the present Appeal. I am aware of the facts of the case as per the records available and thus competent to swear this affidavit.

2. That I have gone through the contents of the Memo of Appeal as filed by Sri Sukanta Kumar Nayak as well as the documents annexed thereto and understood the contents and purport thereof. I am



otherwise well acquainted with the facts of the present case as per the records available and competent to make and affirm this affidavit.

3. That the contents of the present appeal are denied in toto as though specifically traversed, unless specifically admitted hereinafter, nothing shall be deemed to be admitted for want of specific denial.

4. It is submitted that the appellant has filed this Memo of Appeal challenging the Environmental Clearance granted on June 25, 2024 by State Environment Impact Assessment Authority, Odisha (SEIAA) in favour of the Answering Opp. Party No. 9 (i.e. Subarnarekha Port Private Ltd.) for the extraction of stone from Mirigini Stone Quarry- 1, over an area of 2.55 ha or 6.30 acres, which is located in Mirigini Mouza of Nilgiri Tahasil of District- Balasore, Odisha.

5. The Answering Opp. Party would prefer to submit the following preliminary objections before this Hon'ble Tribunal. It is averred that the submissions made hereunder are without prejudice to each other. It is therefore submitted that all averments made by the Appellant in the instant Memo of Appeal, which are not specifically traversed, unless specifically admitted hereinafter, nothing shall be deemed to be admitted for want of specific denial.



*G. M. S.*  
Collector & District  
Magistrate, Balasore  
Dilip K. Sesthi

**PRELIMINARY SUBMISSIONS:**

6. That, the Government of Odisha had executed a concession agreement with Creative Port Development Private Ltd. in January 2008 for development of an all- whether, deep-water Port adjacent to the mouth of Subarnarekha River near Chaumukh village at Baliapal Block in Balasore District of Odisha. Pursuant to the provisions of the said concession agreement, Subarnarekha Port Private Ltd. (i.e. Answering the Opp. Party no. 9) was incorporated to spearhead the development of the port. For construction of the said port, the Answering Opp. Party on 01.02.2022 applied to the Tahsildar, Nilgiri for quarry permit for extraction of the stone in the prescribed "Form Q" and subsequently deposited the required fees for the same.

7. That, upon due consideration of the request, Tahasildar, Nilgiri vide permit no. 3335 dated 26.12.2022 in the prescribed form-R, issued the quarry permit in favour of the Answering Opp. Party (Subarnarekha Port Private Ltd) for extraction of 21252 cum of stone (minor mineral) from the said Mirigini Stone Quarry-1 for a period of 1 year.



*Smu*  
Collector & District  
Magistrate, Balasore

*gd by Ac-Selvi*

8. That it is submitted that, on the earlier occasion, one Sukanta Behera had instituted an Original Application registered as O.A No. 80/2023/ EZ (hereinafter referred as Original Application) before this Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata alleging that, the Tahsildar, Nilgiri has issued permit to Mirigini Stone Quarry dated December 26, 2022 which is situated within one kilometre radius of Kuldiha Wildlife Sanctuary, thus it is illegal. It was alleged that the proposed Stone quarry at Mirigini Khandia Hudi is a mono block and blasting at any point of the hill will have an impact on the adjoining sanctuary and human habitation. It was further alleged that Anganwadi, Primary School, Health and Wellness Centre, Community Centre and many houses under the Prime Minister Awas Yojana have been constructed in the close vicinity of the proposed quarry and blasting activities will have serious impact on the habitation and structure and that quarry activities will deplete the ground water level in the adjoining area leading to water scarcity.

9. That during the pendency of the Original Application, in order to verify the allegations levelled in the OA No. 80 of 2023, a joint inspection was carried out on 18.11.2023 and 21.11.2023, wherein the Deputy Environmental Scientist, Asst.



*S. K. Behera*  
Collector & District  
Magistrate, Balasore  
sd by K. S. Behera

Environmental Scientist of Regional Office, Balasore, Additional Tahasildar, Nilgiri Tahasil and Revenue inspector, Nilgiri Sadar Circle visited proposed Mirigini Stone Quarry to ascertain the allegations of the applicant.

10. In the meanwhile, the Answering Opp. Party No. 9 applied for Environment Clearance (EC) in Parivesh portal vide application no. SIA/OR/ MIN/445 171/2023 dated December 11, 2023 for Mirigini Stone Quarry 1 over an area 2.55 Hectares or 6.30 Acres in Village Mirigini, under Nilgiri Tahasil, District Balasore.

11. After completion of the joint inspection (as stated in Para no. 9 above), the Regional Office, Balasore SPCB, submitted its reports on December 16, 2003 to the Member Secretary, OSPCB, Bhubaneswar. The relevant observations are stated herein below:

*"1. The alleged stone quarry (Stone Quarry No. 01) has not been started for extraction of minor minerals by M/s Subarnarekha Port Put. Ltd.*

*2. There exists a road leading to the alleged stone quarry (Stone Quarry No. 01) from Nilgiri-Panchalingeswar road.*

*3. The nearest authorized human habitation (House of Smt. Anjana Singh, W/o Sri Narayan*



*G.M.V.*  
Collector & District  
Magistrate, Balasore

*2d by K.C. setu*

Singh of Chaturi Sahi (Khandiahudi Sahi) is 220 meters from the alleged stone quarry (Stone Quarry No. 01) on West side.

4. There is a Angandadi Centre at 320 meters from the proposed stone quarry (Stone Quarry No. 01), in the southwest direction in Chaturei Sahi (Khandiahudi Sahi,) but no Primary School, Health and Wellness centre exist in this village.

5. The nearest authorized human habitation (House of Smt. Ratnamani Singh, W/o Sri Padan Singh of Dhada Sahi (also known as Kaparabani) is 140 meters from the alleged stone quarry (Stone Quarry No. 01) on South-East direction. There are also 04 Nos. of houses adjacent to the House of Smt. Singh.

6. The Anganwadi Centre at Dhada Sahi is 390 meters from the alleged stone quarry (Stone Quarry No.01) on South direction.

7. The Primary School named as Mirigini Upgraded U.P. School at village Mirigini is 780 meter and Urban Health and Wellness Centre situated at Mirigini is 750 meters from the alleged proposed stone quarry (Stone Quarry No. 01).



*S. M. W.*  
Collector & District  
Magistrate, Balasore  
2nd legy K. C. Sethi

8. *The Salabandha hamlet is 730 meters from the alleged Stone quarry (Stone Quarry No. 01) on South- West direction."*

Copy of the joint enquiry report dated 16.12.2023 has been annexed and marked herewith as **ANNEXURE – R/1**. Page No. 15 to 17

12. That the answering opposite party submits that the Final District Survey Report ('DSR') Balasore was submitted to State Environment Impact Assessment Authority ('SEIAA') on 05.04.2023. Thereafter, the report was examined by SEIAA, Odisha in its 115th meeting held on 24.04.2023 and duly recommended for approval of the DSR for Sand, Stone, Morrum and Brick Earth of Balasore District in accordance with the EIA Notification 2006 and its amendments thereto. Finally, on 26.04.2023, SEIAA granted approval to DSR of District-Balasore for Mining of Sand, Stone, Morrum, Brick Earth for a period of 5 (Five) years i.e. 2023-2028.

A copy of the approval granted by SIEAA on 26.04.2023 and DSR for stone is annexed and marked herewith as **ANNEXURE - R/2**. Page No. 18 to 39

13. That, while the answering opposite party submits that in Appeal No. 18 of 2023 vide order



*G. M. S.*  
Collector & District  
Magistrate, Balasore. *ged by K.C. Setu*

dated 16.7.2024 passed by this Hon'ble tribunal, it transpires that this Hon'ble Tribunal was pleased to hold that in the absence of replenishment study, no sand mining can be carried out in the stretch of the Subarnarekha River and thereby quashed DSR dated 26.4.2023. That the Hon'ble Tribunal was dealing with the issue pertaining to sand quarry only and was pleased to quash DSR dated 26.4.2023. The answering opposite party submits that there were separate DSRs for sand, stone, morrum, brick earth etc. in the District of Balasore, which was part of the same covering letter dated 26.04.2023. The answering opposite party humbly submits that pursuant to such direction of this Hon'ble Tribunal, all other DSRs for stone, morrum, brick earth etc. which were also approved by SEIAA on the same date (i.e. 26.4.2023), would be still in existence as the same was not dealt by the Hon'ble Tribunal in Appeal No. 18/ 2023.



**14.** That vide letter no.551/MM Bls dated 28.02.2025, the answering opposite party has requested SEIAA to approve the DSR of Balasore District on priority basis and expedite the approval of DSR without referring the SEAC, as the SEAC have already given their view during their earlier appraisal dated 13.5.2022, 20.8.2022, 14.10.2022 & 12.4.2023.

*Gmm*  
Collector & District  
Magistrate, Balasore *sd by Hc.seth*

15. That pursuant to the clarification sought by the answering opposite party, respondent no.3 vide letter No. 6801/SEIAA dated 17.10.2025 observed that in order dated 16.7.2024, the Hon'ble Tribunal has revoked the order dated 26.4.2023 for which the DSR of Balasore District (i.e. sand, stone, brick earth, soil, morrum etc.) was approved in a single approval letter dated 27.4.2024. Respondent no.3 requested the answering opposite party to submit fresh DSR of Balasore District except Sand in a separate application through Parivesh Potral 2.0 after inclusion of all information, documents, attachments, annexures as per the guidelines prescribed in the MoEF & CC, Gol. Notification dated 15.1.2016 & 25.7.2018 and as per the order of Hon'ble Supreme Court of India dated 10.11.2021 in Civil Appeal No. 36613662 of 2020 (*State of Bihar -vs- Pawan Kumar & Ors*).



16. That the answering deponent submits that entire issue culminated owing to issuance of single approval letter of all the DSRs (i.e. of sand, stone, brick earth, soil, morrum etc). It is a fact that the DSR for sand & stone preparation is going on, accordingly field visits are also being conducted. Very soon it will be completed. Also, it is a fact that the DSRs for each minor minerals, which was approved on 24.03.2023 were duly considered and thereafter approval was

*S. Mohan*  
Collector & District  
Magistrate, Balasore. 9d by P.C. Sethi

granted by the authority. Needless to say, the issue for consideration before the Hon'ble NGT was only in respect of Sand in Appeal No. 18/ 2023, so it is humbly submitted that the order dated 26.4.2023 should not have any impact to other minor minerals which were not in consideration before the Hon'ble NGT in Appeal No. 18/2023 before the Hon'ble Tribunal.

17. That Plot No.572 and Khata No.453 includes total land area of 35.5881 hectare out of which only 5 hectare is notified village forest, and 7.25 hectare is identified as DLC forest. The Mirigini Stone Quarry allotted to this Answering Opp. Party stands on the remaining non-forest area of plot no. 572. On 24.06.2022, a joint enquiry report of forest and revenue officials in compliance with the points raised by the State Level Expert Appraisal Committee, Odisha was conducted. As per the said report, it was categorically found that out of the total area of 35.5881 H of Plot no. 572, Khata no 453, area of 05 Hector is notified under Orissa Forest Act as forest category land and area of 7.25 hector was identified as proposed DLC forest land. Thus, it can be seen that, apart from this 12.55 (i.e. 5 h notified forest and 7.25 proposed DLC forest area) rest area of plot no 572 is non forest area and the proposed Mirigini Stone Quarry allotted to this Answering Opp. Party falls in



*Gmwr*  
Collector & District  
Magistrate, Balasore, Odisha

the said non forest area and not under any forest notified area.

18. That, the Tahsildar, Nilgiri vide its letter no 3268/Tz, dated 15.11.2023 has Submitted DGPS surveyed Map (prepared by ORSAC, which has been depicted with the geo-referred polygon of proposed Mirigini Stone Quarry, Mirigini village Forest notified under section 30 of the Orissa Forest Act, 1972) and identified District Level Committee (DLC) forest vis-à-vis boundary of Kuldiha Wildlife Sanctuary and its Eco Sensitive Zone. As per the said DGPS map, the shortest distance of proposed Mirigini Stone Quarry Piller no 01 to Kuldiha wildlife Sanctuary Piller no 382 is 1006 meter (more than 1 km) and therefore, the proposed Mirigini Stone Quarry is outside the limit of Eco Sensitive Zone around Kuldiha Wildlife Sanctuary. Same has been also confirmed by the DFO, Balasore vide its letter dated 30.05.2024 addressed to the Environment Scientist, SEIAA, Odisha which is enclosed as Annexure-I along with the counter submitted by SEIAA in the instant proceeding.

Copy of letter no 3268/Tz, dated 15.11.2023 of the Tahsildar Nilgiri and the DGPS surveyed map are annexed and marked herewith as **ANNEXURE - R/3** Page No. 40 to 41 and **ANNEXURE - R/4** respectively. Page No. 42.



  
Collector & District  
Magistrate, Balasore. got by K.R. Sethi

19. That all the allegations made by the Petitioner in the petition with respect to distance of the stone quarry from the Eco Sensitive Zone, sanctuary, human habitation, Anganwadi, primary school, health and wellness centre have been duly considered by the authority while granting the Environment Clearance dated 25.06.2024 in favour of the Answering Opp. Party. Moreover, the authority has also diligently considered the directions of this Hon'ble Tribunal in its order dated 04.03.2024 in OA No. 80 of 2023. There is no violation of any of the pre-requisites as provided under the Environment Protection Act and relevant notifications and guidelines issued thereunder by the Govt of India, and observations and guidelines passed by Hon'ble Supreme Court of India in TN Godavarman case. All the allegations to that effect are baseless and imaginary and Answering Opp. Party denies the same in totality.

20. That the present appeal is nothing but an abuse of process of law and is liable to be dismissed in totality. The appellant is not entitled to any relief as claimed in the Appeal, as the authorities have already considered the directions of this Hon'ble Tribunal in its true spirit while grant of EC dated June 25, 2024 to the Answering Opp. Party. The appellant has intentionally



  
Collector & District  
Magistrate, Balasore. Sd/- by K.C. Sethi

suppressed such material facts from this Hon'ble Tribunal.

21. That all other allegations which are not specifically admitted herein are deemed to have been denied and the deponent reserves the right to file further affidavit as and when required.

22. That, in view of the facts stated above, the prayers made in the Memo of Appeal are devoid of merit, hence liable to be dismissed with cost.

23. That, the Answering Opp. Party craves leave of this Hon'ble Tribunal to file further Affidavit and documents, if required, at the time of hearing of the instant matter.

24. That, the facts stated above are true to the best of my knowledge and belief and based on official record.



*Spmw*  
Collector & District  
Magistrate, Balaso  
9d by K.C. Sethi

*Spmw*  
Collector & District  
Magistrate, Balaso  
DEPONENT

**VERIFICATION**

I, the above-named deponent, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge and nothing material has been concealed therefrom.

Verified at Balasore on this 16<sup>th</sup> day of December, 2025

*[Signature]*  
Collector & District  
Magistrate, Balasore  
**DEPONENT** *sd/- by K.C. Sethi*



The deponent being identified by  
Sj. **K.C. Sethi (Advocate)**  
Advocate Balasore solemnly affirm  
and state that the facts stated above are  
true to his/her knowledge and belief and  
put his/her signature/ L.T.I. on this  
**16<sup>th</sup>** day of **December 2025**  
**03:40** A.M./ P.M.

*[Signature]*  
Addl. Tahasildar-Cum-  
Executive Magistrate  
Sadar, Balasore

Email: [rosach.balasore@spcbboard.org](mailto:rosach.balasore@spcbboard.org)Website: [www.spcbboard.org](http://www.spcbboard.org)

**Annexure R/1**

**REGIONAL OFFICE, BALASORE**  
**STATE POLLUTION CONTROL BOARD, ODISHA**  
 (FOREST, ENVIRONMENT & CLIMATE CHANGE DEPARTMENT, GOVERNMENT OF ODISHA)  
 Plot No.1602, Ganeswarpur, Balasore -756019

No. \_\_\_\_\_ /Estt.(L)/370

Date. \_\_\_\_\_ /  
By E-Mail/Regd. Post

To,

The Member Secretary  
 State Pollution Control Board, Odisha  
 Bhubaneswar

**Sub: Joint enquiry report of Mirigini Stone Quarry, At. Mirigini under Nilgiri Tahasil, Balasore – reg.**

**Ref. (i) O.A.No. 80/2023/EZ – Sri Sukanta Behera vs State of Odisha & Others filled before the Hon'ble NGT, EZ, Kolkata**  
**(ii) Allegation of dated 10.11.2023 made by Hon'ble MLA, Nilgiri, Balasore**

Sir,

With reference to the letters cited above, it is to intimate that for verification of allegation made by Hon'ble MLA, Nilgiri a joint enquiry was conducted by the officials of Regional Office, SPCB, Odisha, Balasore and Tahasil Office, Nilgiri on 18.11.2023 and 21.11.2023 in presence of representative of the Hon'ble MLA and other villagers of Chaturi Sahi. The joint enquiry report is enclosed herewith for kind information and necessary action.

Yours faithfully,

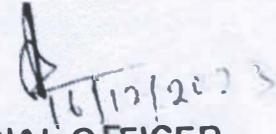
Encl : As above

REGIONAL OFFICER

Memo. No. 3849 /Dt. 16/12/2023 / (By Regd. Post)

Copy along with joint enquiry report forwarded to Sj. Sukanta Kumar Nayak, Hon'ble MLA, Nilgiri at Sangrampur, PO. Kans, Via. Mitrapur Dist.: Balasore for kind information.

Encl : As above


 REGIONAL OFFICER



Collector & District  
 Magistrate, Balasore

**JOINT ENQUIRY REPORT ON ALLEGED MIRIGINI STONE QUARRY  
AT : MIRIGINI, NILGIRI, DIST. BALASORE**

The alleged proposed Miriginl Stone Quarry (mentioned as proposed stone quarry in the O.A.) located at Miriginl under the Tahasil-Nilgiri of Balasore district was jointly visited on 18.11.2023 and 21.11.2023 by the Additional Tahasildar, Nilgiri, Balasore, Officials of Regional Office, SPCB, Balasore and RI, Nilgiri Sadar in connection with O.A.No.80/2023/EZ—Sri Sukanta Behera vs State of Odisha & Others filed before the Hon'ble NGT, EZ, Kolkata and letter dated 10.11.2023 of Hon'ble MLA, Nilgiri for verification of present status and its surroundings.

During the joint enquiry, Sri Jayadev Muduli, Councillor of Ward No. 03 (Represented the Hon'ble MLA, Nilgiri), Sri Khetra Mohan Singh, Ex- Chairman, Nilgiri NAC, resident of Chaturi Sahi (Khandiahudi Sahi) and Sri Gangadhar Singh, resident of Chaturi Sahi (Khandiahudi Sahi ) were present on 18.11.2023. But Sri Khetra Mohan Singh, Ex- Chairman of Nilgiri NAC was not present during the joint visit conducted on dated 21.11.2023.

**CONSENT STATUS OF THE STONE QUARRY:**

The alleged Miriginl Stone Quarry (Stone quarry No.01) has not submitted any application to the State Pollution Control Board, Odisha for obtaining consent to establish/consent to operate under the Water (P&CP) Act, 1974 and Air (P&CP) Act, 1981. Hence, the SPCB has not issued any consent in favour of the stone quarry.

**OBSERVATIONS:**

1. The alleged stone quarry (Stone Quarry No. 01) has not been started for extraction of minor minerals by M/S Subamarekha Port Pvt. Ltd.
2. There exist a road leading to the alleged stone quarry ( Stone Quarry No. 01) from Nilgiri-Panchalingeswar road.
3. The nearest authorized human habitation (House of Smt. Anjana Singh, W/o Sri Narayan Singh of Chaturi Sahi (Khandiahudi Sahi) is 220 meter from the alleged stone quarry ( Stone Quarry No. 01) on West side.
4. There is a Anganwadi Centre at 320 meter from the proposed stone quarry (Stone Quarry No.01) on South-West direction in Chaturi Sahi (Khandiahudi Sahi), but no Primary School, Health and Wellness centre exist in this village.
5. The nearest authorized human habitation (House of Smt. Ratnamani Singh, W/o Sri Padan Singh of Dhada Sahi (also known as Khaparabani) is 140 meter from the alleged stone quarry ( Stone Quarry No. 01) on South- East direction. There are also 04 Nos. of houses adjacent to the house of Smt. Singh.
6. The Anganwadi Centre at Dhada Sahi is 380 meter from the alleged stone quarry (Stone Quarry No. 01) on South direction.

- 7. The Primary School named as Mirigini Upgraded U.P. School at village Mirigini is 780 meter and Urban Health and Wellness Centre situated at Mirigini is 750 meter from the alleged proposed stone quarry ( Stone Quarry No. 01).
- 8. The Salabandha hamlet is 730 meter from the alleged stone quarry ( Stone Quarry No. 01) on South-West direction.

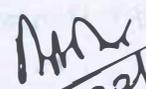
**REMARKS:**

- 1. M/s Subamarekha Port Pvt. Ltd. has been accorded Quarry Permit vide Quarry Permit No.3335, dt.26.12.2022 of Nilgiri Tahasil conditionally with a validity period of 01 year.
- 2. There exists another minor mineral source i.e. Stone Quarry No. 02 towards South of Stone Quarry No.1 at the same plot.
- 3. The proposed Mirigini Stone Quarry of M/S Subamarekha Port Pvt. Ltd has not obtained Consent to Establish or Consent to Operate from the SPCB.
- 4. The proposed stone quarry has also not started any extraction of stone/ mining activities till date as observed during the joint verification.

  
22.11.2023  
**Revenue Inspector**  
**Nilgiri Sadar Circle**

  
22.11.2023  
**Asst Env. Scientist**  
**RO, SPCB, Balasore**

  
22-11-2023  
**Dy. Env. Scientist**  
**RO, SPCB, Balasore**

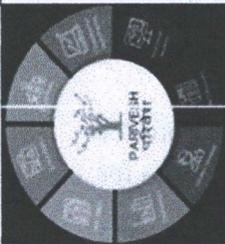
  
22/11/23  
**Addl. Tahasildar**  
**Nilgiri Tahasil**

  
**Collector & District**  
**Magistrate, Balasore**

## Annexure R/2

ENVIRONMENTAL  
CLEARANCE

PARIVESH

(Pro-Active and Responsive Facilitation by Interactive,  
and Virtuous Environmental Single-Window Hub)

Government of India  
Ministry of Environment, Forest and Climate Change  
(Issued by the State Environment Impact Assessment  
Authority(SEIAA), ODISHA)

To,

The TAHASILDAR  
TAHASILDAR NILGIRI  
AT/PO-NILGIRI BALASORE -756040

**Subject:** Grant of Environmental Clearance (EC) to the proposed Project Activity under the provision of EIA Notification 2006-regarding

Sir/Madam,

This is in reference to your application for Environmental Clearance (EC) in respect of project submitted to the SEIAA vide proposal number SIA/OR/MIN/426984/2023 dated 24 Apr 2023. The particulars of the environmental clearance granted to the project are as below.

1. EC Identification No.	EC23B001OR140681
2. File No.	SIA/OR/MIN-DSR-BLS/426984/2023
3. Project Type	New
4. Category	B
5. Project/Activity including Schedule No.	1(a) Mining of minerals
6. Name of Project	District Survey Report (DSR) of Balasore District for Sand, Stone, Morrum, Brick Earth (2023-2028)
7. Name of Company/Organization	TAHASILDAR NILGIRI
8. Location of Project	ODISHA
9. TOR Date	N/A

The project details along with terms and conditions are appended herewith from page no 2 onwards.

Date: 27/04/2023

(e-signed)  
Dr. K. Murugesan, IFS  
Member Secretary  
SEIAA - (ODISHA)

*Note: A valid environmental clearance shall be one that has EC identification number & E-Sign generated from PARIVESH. Please quote identification number in all future correspondence.*

*This is a computer generated cover page.*

Collector & District  
Magistrate, Balasore.



**STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY, ODISHA**  
 5RF-2/1, Unit-IX, Bhubaneswar-751022, Tel: 0674-3510075, Email: seiaaodisha@gmail.com  
 statutory body constituted by Ministry of Environment, Forest & Climate Change under Environment  
 (Protection) Act, 1986

**SEIAA File No. SIA/OR/MIN/426984/2023**

**Subject:** Proposal of Collector & DM, Balasore for approval of District Survey Report for Mining of Sand, Stone, Morrum, Brick Earth located in District-Balasore, State-Odisha for the period 2023-2028 - reg.

This has reference to your online proposal No. SIA/OR/MIN/426984/2023 dated 24.04.2023, submitted to SEIAA, Odisha for approval of District Survey Report of District Balasore for Mining of Sand, Stone, Morrum, Brick Earth for the period 2023-2028 located in District-Balasore, State-Odisha in terms of the provisions of the Environment Impact Assessment (EIA) Notification, 2006 under the Environment (Protection) Act, 1986 and subsequent amendments thereto, i.e. the SSMMG-2016 and EMGSM-2020 and in pursuance of MoEF & CC, GoI Notification dated 15.01.2016 & 25.07.2018.

**2. Proposal in Brief:-**

Proposal No.	SIA/OR/MIN/426984/2023
Date of Application	24.04.2023
File No.	SIA/OR/MIN-DSR-BLS/426984/2023
Project	DSR of Minor Mineral
Category	Minor Minerals
Name of the Project	Proposal of Collector & District Magistrate, Balasore for approval of District Survey Report of District Balasore for Mining of Sand, Stone, Morrum, Brick Earth for the period 2023-2028 located in District-Balasore, State-Odisha.
Name of the company/Organization	Applicant: Collector & District Magistrate, Balasore
Location of Project	District-Balasore, State-Odisha

**3. District Survey Report (DSR) Details:** The highlights of the DSR as ascertained from the application as submitted by PP and as revealed from proceedings/discussion held during the meeting of SEAC/SEIAA, are given as under.

- (i) This is a proposal for approval of District Survey Report (DSR) of District Balasore for Mining of Sand, Stone, Morrum, Brick Earth located in District-Balasore, State-Odisha for a period of 5 years i.e from 2023-2028 .

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 statutory body constituted by Ministry of Environment, Forest & Climate Change under Environment  
 (Protection) Act, 1986

- (ii) Project in Brief: The District Survey Report (DSR) has identified 238 Nos. of sairat source with quantification and feasibility for mining considering various environmental proximity of protected area, infrastructure, forest, important structures, habitation, prohibited area etc. The detailed list of sairat sources in various Tahasil is mentioned below.

**List of Sairat Sources of Balasore District at a glance**

Sl. No	Name of the Tahasil	Sand	Stone	Brick Earth / Soil	Morrum	Grand Total
1.	Remuna	10		05		15
2.	Jaleswar	19		02	05	26
3.	Basta	07		03		10
4.	Baliapal	02				02
5.	Nilgiri	08	09	03	02	22
6.	Khaira		97			97
7.	Soro		63			63
8.	Aupada				02	02
9.	Balasore	01				01
		47	169	13	09	238

4. The Hon'ble Supreme Court in its Order dated 10.11.2021 in Civil appeal No-3661-3662 of 2020 in the matter of State of Bihar & others Vs Pawan Kumar & Others have directed that the draft DSRs shall be prepared by the Sub-Divisional Magistrate, Officers from Irrigation Department, State Pollution Control Board or Committee, Forest Department, Geological or mining officer. The same shall be prepared by undertaking site visits and also by using modern technology. The draft DSRs prepared shall be forwarded by the District Magistrate of the concerned District for examination and evaluation by the SEAC. After examine, the report shall be forwarded to the SEIAA and the SEIAA will thereafter consider the grant of approval to such DSRs. The appraisal thereof by SEAC & SEIAA should ensure that a strict adherence to the procedure and parameters laid down in the MoEF&CC Policy of January 2020 should be followed.
5. Further in a specific case, the Hon'ble NGT, EZ Bench Kolkata in its order dated 08.02.2022 in OA No. 63/2020/EZ in the matter of Haripada Manna Vs District Collect, Balasore has directed the State Environment Impact Assessment Authority (SEIAA), Odisha in coordination with State Expert Appraisal Committee (SEAC), Odisha, to examine the DSR for Balasore district, Odisha as submitted by the Additional District Magistrate, Balasore, vide his letter no. 449 dated 15.01.2022 & the Environmental Scientist, SEIAA, Odisha vide letter no. 3943/SEIAA dated 28.01.2022 & pass appropriate orders in accordance with law within a period of one month.

  
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6. The draft DSR of Balasore for Sand, Stone, Morrum, Brick Earth was examined by SEAC in its meeting held on 13.05.2022, 20.08.2022, 14.10.2022 & 12.04.2023. The SEAC has recommended the DSR with the following observations :-

**General:**

- This DSR is stated to have been examined by DEIAA, but the agency/ expert (s) prepared the same is not made known.
- It is stated to be an Interim report.
- In fact, it needs to be prepared by agency accredited by QCI/NABET
- This report has no back up any scientific basis.
- However, this DSR contains 04 minor minerals namely, Morrum, Brick earth / ordinary soil, road metals and river sand.
- The report contains information for three financial years, 2016-17, 2017-18 & 2018-19 and not the latest years like 2019-20 to 2021 2022.

**DSR for Morrum:**

- 12 Tahasils have been identified through field observations and no quarry lease has been granted.
- No Production and hence, no royalty / revenue in these three years.
- Information of Geological reserve, mineable reserve, location of the mining lease etc. are stated to be not applicable/ not available.

**DSR for Brick Earth / Ordinary Soil:**

- No quarry lease has been granted and no royalty/ revenue received during the above three years.
- production in these three years.
- It is stated that mineral reserve of brick earth will be assessed after detail study or grani of potential area.
- Potential sources of Brick manufacturers in respect of 4 Tahasils covering 13 villages having 23 manufacturers have been mentioned.

**DSR for Road Metals:**

- Royalty/ Revenue received from 3 Tahasils for the year 2016-17 2018-19 with corresponding production figures are furnished including clusters.
- It is NIL in case of rest of the Tahasils.

**DSR for River Sand:**

- Statistics on Royalty/ Revenue received from 5 Tahasils out of 12 stated to have been identified are available and so also corresponding volumetric production quantity.

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- It is stated that process of deposition of sediments is moderate/ slow and volume of deposition in these above 3 years is Blank.
  - No replenishment study is found to be carried out and no recovery factor is determined.
  - No mention about MOEF guidelines 2020 and therefore, compliance of the same on the rivers is absent in any of the important rivers like Subarnar Rekha, Budha Balanga, Jalaka, Sona and Kasbans.
  - Replenishment Study Methodology decided by SEAC may be adopted.
7. The DSR Balasore was deliberated by SEIAA in its meeting held on 25.05.2022 and 17.10.2022. The Authority observed that the DSR has not been prepared in accordance with the MoEF & CC Guidelines in the matter. Further, SEIAA in its meeting held on 16.12.2022 directed that the draft DSR be placed in public domain inviting comments / suggestions and the comments/suggestions are required to be considered and incorporated as deemed appropriate.
  8. The final DSR of Balasore was submitted to SEIAA on 05.04.2023. Since, all approval of SEIAA is now carried out through the online Parivesh portal, the Authority decided to process the DSR through online Parivesh portal of MoEF & CC, GoI.
  9. The matter was examined in the State Environment Impact Assessment Authority (SEIAA), Odisha in its 115<sup>th</sup> meeting held on 24.04.2023, with recommendation of SEAC for approval of DSRs for Sand, Stone, Morrum and Brick Earth of Balasore District in accordance with the EIA Notification, 2006 and further amendments thereto ensuring strict adherence to terms of the SSMMG-2016 and EMGSM-2020 of MoEF & CC, Govt. of India. The Authority observed the following:
    - (i) The District Survey Report has been prepared afresh and it has been signed by the Collector & District Magistrate, Balasore along with members of designated Sub-Committee consisting of Sub-Divisional Magistrate and District Level Officers from Irrigation Department, State Pollution Control Board, Forest Department and Mining Department.
    - (ii) A certificate has been endorsed on the body of DSR for each category of mineral stating that a survey has been carried out by the District Environment Impact Assessment Authority (DEIAA) with the assistance of Geology Department Irrigation Department, Forest Department, Public Works Department, Ground Water Boards, Remote Sensing Department in the District by site visit using Modern Technology and the recommendation are made on the suitability of site for mining or prohibition thereof.

  
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- (iii) The District Administration had requested the I & PR Department, Government of Odisha for publication of advertisement in a daily local and National News paper seeking comments of the General Public on the list of Mining Lease included in DSR. The I&PR Department has given advertisement on 01.03.2023 vide advertisement No. 24167IPR. The Draft DSR has been placed in the public domain i.e. in the District web portal for 30 days from 01.03.2023 to 30.03.2023 as well as in local newspaper "Samaj" dated 03.03.2023.
- (iv) The comments received have been considered and incorporated as deemed appropriate. Further, the ADM, Balasore, duly authorized by Collector & District Magistrate, Balasore held a public consultation on 31.03.2023 at 4.00 PM in the Office Chamber of the ADM, Revenue, Balasore. The views expressed by the public were heard before finalizing the DSR.
- (v) The mandatory Replenishment Study report is under progress and ADM, Balasore informed that one more season will be required for completion of study, after which it will be incorporated in the DSR.
- (vi) The Authority also noted that the total number of sairat sources were 249 nos. in the last DSR & the present DSR 238 nos. of sairat sources have been identified after a survey has been conducted by the DEIAA with the assistance of Irrigation Deptt, Forest Deptt, PWD, Mining Deptt, Ground Water Board & Remote Sensing Deptt. The DSR has been duly signed by the concerned District Level Officers.

**10. Approval is conveyed under the provision of EIA Notification, 2006, as amended from time to time, for the DSR of Balasore comprising of 238 nos. of sairat sources for a period of 5 years (2023-2028) with the following conditions.**

- (i) The DSR shall form the basis for application for environmental clearance, preparation of reports & appraisal of projects.
- (ii) The DSR, Balasore shall have a validity of five years from the date of issue of this order. Report shall be updated once every 5 years.
- (iii) The final list of potential mining leases (existing & proposed) along with lease details, lease area, cluster or no cluster, total mineral reserve and maximum annual extractable limit for River Sand, Road Metal /Building Stone/ Black Stone, Brick Earth/Ordinary Soil and Morrum is enclosed at Annexure-I,II,III and IV respectively. Any alteration/modification in the parameters mentioned in the Annexures shall require prior approval of SEIAA,Odisha.
- (iv) The approval is granted on the basis of undertaking that the annual replenishment study shall be completed within a period of one year. The approval of DSR will be liable for revocation if no replenishment study is submitted by 31<sup>st</sup> May 2024.

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- (v) The Mining Plan shall be prepared for the sairat sources in accordance with the EMGSM-2020 and approved by Competent Authority before seeking Environmental Clearance.
- (vi) The District Authority shall put in place a monitoring mechanism as prescribed in Para 9.4 of the EMGSM-2020.
- (vii) The SEIAA Odisha reserve the right to alter / modify the above conditions or stipulate any further condition in the interest of environment protection.
11. This approval is subject to orders/judgment of Hon'ble Supreme Court of India, Hon'ble High Court and Hon'ble NGT as may be applicable.
12. Any appeal against this approval shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under section 16 of the National Green Tribunal Act, 2010.

Yours faithfully,

*U. Y. / 26/04/23*  
 Member Secretary

**Copy to**

1. **Additional Chief Secretary, Forests & Environment Dept., Government of Odisha for information.**
2. **Member Secretary, State Pollution Control Board, Odisha, Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-8, Bhubaneswar for information.**
3. **Additional Principal Conservator of Forests, Integrated Regional Office (IRO), Ministry of Environment & Forests, A-31, Chandrasekharpur, Bhubaneswar for information.**
4. **Collector, District Magistrate, Balasore, Dist-Balasore, for kind information and necessary action.**
5. **Secretary, SEAC, Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-VIII, Bhubaneswar for kind information.**
6. **Guard file for record/Website/Parivesh Portal.**

*U. Y. / 26/04/23*  
 Member Secretary

*G. S. / 26/04/23*  
 Collector & District  
 Magistrate, Balasore



## Annexure-I

## Minor Mineral Sources under Sadar Sub-Division.

## Sand sources under Jaleswar Tahasil

Sl No	Name of the Teshil	Name of the Source	Type of Quarry	Mouza	Khata No	Plot No	Area	
1.	Jaleswar	Chalanti Sand Source	sand	Chalantai	384	738	Ac14.00 dec.	Govt.
2.	Jaleswar	Sikharpur Sand Source	sand	Sikharpur	496	1910, 1900	Ac9.00 dec. Ac3.00 dec	Govt.
3.	Jaleswar	River Block Sand Source (Ka)	sand	River Block	175	01	Ac14.00 dec	Govt.
4.	Jaleswar	River Block Sand Source (Kha)	sand	River Block	175	01	Ac13.00 dec	Govt.
5.	Jaleswar	Balikbad Sand Source	sand	Balikband	399	49	Ac14.85 dec	Govt.
6.	Jaleswar	Praharajpur Sand Source (ka)	sand	Praharajpur	466	1923	Ac13.00 dec	Govt.
7.	Jaleswar	Gobarghata Sand Source nearest to Dakhinapraharajpur	sand	Gobarghata	1414	3236	Ac17.50 dec	Govt.
8.	Jaleswar	Makrampur sand source	sand	Makrampur	01	06	Ac15.00 dec	Govt.
9.	Jaleswar	Sekh sarai sand source (Kha)	sand	Sekh sarai	142	02	Ac15.00 dec	Govt.
10.	Jaleswar	Sekh sarai sand source (Ka)	sand	Sekh sarai	142	02	Ac14.00 dec	Govt.
11.	Jaleswar	Mankidia Sand Source (Ka)	sand	Mankidia	818	01	Ac20.00 dec	Govt.
12.	Jaleswar	Bilaspur Sand Source	sand	Bilaspur	53	120	Ac80.20 dec	Govt.
13.	Jaleswar	Praharajpur sand source (Kha)	sand	Praharajpur	466	1923	Ac15.00 dec	Govt.
14.	Jaleswar	Mankidia Sand Source (Kha)	sand	Mankidia	818	1677	Ac.40.00 dec	Govt.
15.	Jaleswar	Mankidia Sand Source (Ga)	Sand	Mankidia	818	1677	Ac.35.00 dec	Govt.
16.	Jaleswar	Rajnagar Sand Source	Sand	Rajnagar	377	1295/1300	Ac.13.55 dec	Govt.
17.	Jaleswar	Gobardhanpur sand source	sand	Gobardhanpur	358	1094	Ac12.00 dec	Govt.
18.	Jaleswar	Chandibasti sand source	sand	Chormara	692	182	Ac10.00 dec	Govt.
19.	Jaleswar	Baliapal sand source	sand	Baliapal	578	2949	Ac12.00 dec	Govt.
20.	Basta	Benapura-II	Sand	Benapura	152	285	Ac14.52 dec	Govt.
21.	Basta	Dhitpura	Sand	Dhitpura	97	214	Ac12.35 dec	Govt.
22.	Basta	Kadarayan	Sand	Kadarayan	257	01	Ac12.35 dec	Govt.

  
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		Devog	Sand	Devog	392	1178	Ac12.35 dec	Govt.
24.	Basta	Ambakuruchi	Sand	Ambakuruchi	304	1450	Ac7.40 dec	Govt.
25.	Basta	Benapura-I	Sand	Benapura	152	282 284	Ac3.72 dec Ac9.10 dec	Govt.
26.	Basta	MathaniPunsita	Sand	Mathani Punsita	143 227	37 25	Ac0.72 dec Ac2.36 dec	Govt.
27.	Baliapal	Badhapal Sand Source	Sand	Badhapal	717 & 718	973& 973/2548  989, 955, 956, 969, 990,1193, 11, 94, 1198, 1199, 1200, 1201, 1205, 1498,	Ac8.36 dec	Govt.
28.	Baliapal	Palabegunia Sand Sources	Sand	Palabegunia	470	270, 377, 378, 786, 793, 799,	Ac8.88 dec	Govt.
29.	Balsore	Kasaba Dahapada sand source	sand		653	209,210, 1429, 1483,	Ac101.35 dec	Govt.
30.	Remuna	Purukhi Sand Source	Sand	Purukhi	420	1340	Ac12.30 dec	Govt.
31.	Remuna	Sahupada&DumudaSan d source	Sand	Sahupada& Dumuda	223 281	237, 238, 239, 240& 15	Ac7.50 dec Ac4.85 dec	Govt.
32.	Remuna	Ambulakuda	Sand	Ambulakuda	133	531	Ac12.30 dec	Govt.
33.	Remuna	Baitabanka	Sand	Ghungi	261	338 440	Ac12.20 dec	Govt.
34.	Remuna	Kathasangada-I	Sand	Kathasangad a and Haladia	286 458	123&145 1952	Ac9.75 dec	Govt.
35.	Remuna	Kathasangada-II	Sand	Kathasangad a	286	106	Ac2.60 dec	Govt.
36.	Remuna	Udambar	Sand	Udambar	211	01	Ac8.20 dec	Govt.
37.	Remuna	Makanda	Sand	Makanda	337	691, 692	Ac12.22 dec	Govt.
38.	Remuna	Hatiagand, Mukundapur& Patripal	Sand	Hatiagand, Mukundapu r &Patripal	313, 197 &69	223 & 1121, 3, 1	Ac2.75 dec Ac4.25 dec Ac1.35 dec Ac4.00 dec	Govt.
39.	Remuna	GambariaRudragopalpur	Sand	Gambharia	430, 236	574, 722,	Ac35.93 dec	Govt.

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		SamilNaharapatna		Rudragopal purSamilNa harapatna		1 &510	Ac59.06 dec	
40.	Nilgiri	Pundal-I sand bed	sand	Pundal	556	1347	Ac12.35 dec.	Govt.
41.	Nilgiri	Pundal-II sand bed	sand	Pundal	556	1347	Ac 3.40 dec.	Govt.
42.	Nilgiri	Dumagandira- Laichhanpur sand source	sand	Laichhanpur	157 155	385 36	Ac12.35 dec	Govt.
43.	Nilgiri	Prtap pur sand bed	sand	Ajodhya	814	388	Ac12.25 dec	Govt.
44.	Nilgiri	Baincha-Naranpur-1 sand source	sand	Baincha- Naranpur	266	383, 384	Ac12.35 dec	Govt.
45.	Nilgiri	Balipal sand source	sand	Balipal	156	7, 495	Ac12.30 dec	Govt.
46.	Nilgiri	Ajodhya sand bed	sand	Ajodhya	814	1412	Ac12.25 dec	Govt.
47.	Nilgiri	Baincha Naranpur-3 sand bed	sand	Baincha Naranpur	266	516	Ac8.70 dec	Govt.

  
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**Annexure-II****Minor Mineral Sources under Sadar Sub-Division.****Stone Quarries under Soro Tahasil**

Sl No	Name of the Teshil	Name of the Source	Type of Quarry	Mouza	Khata No	Plot No	Area	
1.	Soro	Mahumuhan Stone Quarry No-4	Stone	Mahumuhan	744	297	A2.00	Govt.
2.	Soro	Mahumuhan Stone Quarry No-6	Stone	Mahumuhan	746	297	A 0.50	
3.	Soro	Khanjamahal Sone Quarry No- 34	Stone	Khanjamahal	144	161	A 1.50	Govt.
4.	Soro	Khanjamahal Sone Quarry No- 35	Stone	Khanjamahal	144	161	A 1.50	Govt.
5.	Soro	Khanjamahal Sone Quarry No- 36	Stone	Khanjamahal	144	161	Ac 1.00	Govt.
6.	Soro	Khanjamahal Sone Quarry No- 37	Stone	Khanjamahal	144	161	A 2.00	Govt.
7.	Soro	Khanjamahal Sone Quarry No- 38	Stone	Khanjamahal	144	161	Ac 1.00	Govt.
8.	Soro	Khanjamahal Sone Quarry No- 39	Stone	Khanjamahal	144	161	A 2.00	Govt.
9.	Soro	Khanjamahal Sone Quarry No- 41	Stone	Khanjamahal	144	161	A 2.50	Govt.
10.	Soro	Khanjamahal Sone Quarry No-42	Stone	Khanjamahal	144	161	A 2.50	Govt.
11.	Soro	Khanjamahal Sone Quarry No-43	Stone	Khanjamahal	144	160	A 1.00	Govt.
12.	Soro	Khanjamahal Sone Quarry No-44	Stone	Khanjamahal	144	168	A2.00	Govt.
13.	Soro	Khanjamahal Sone Quarry No-45	Stone	Khanjamahal	144	168	A 2.00	Govt.
14.	Soro	Khanjamahal Sone Quarry No-46	Stone	Khanjamahal	144	168	A 2.00	Govt.
15.	Soro	Khanjamahal Sone Quarry No-47	Stone	Khanjamahal	144	168	A0 .50	Govt.
16.	Soro	Khanjamahal Sone Quarry No-48	Stone	Khanjamahal	144	168	A 2.00	Govt.
17.	Soro	Khanjamahal Sone Quarry No-49	Stone	Khanjamahal	144	168	A2.00	Govt.
18.	Soro	Khanjamahal Sone Quarry No- 50	Stone	Khanjamahal	144	168	A 0.50	Govt.
19.	Soro	Khanjamahal Sone Quarry No- 51	Stone	Khanjamahal	144	168	A 2.50	Govt.
20.	Soro	Khanjamahal Sone Quarry No- 55	Stone	Khanjamahal	144	264	A 3.00	Govt.
21.	Soro	Khanjamahal Sone Quarry No- 56	Stone	Khanjamahal	144	264	A 2.00	Govt.
22.	Soro	Khanjamahal Sone Quarry No- 57	Stone	Khanjamahal	144	263	A 3.00	Govt.
23.	Soro	Khanjamahal Sone Quarry No- 59	Stone	Khanjamahal	144	263	A 1.00	Govt.
24.	Soro	Khanjamahal Sone Quarry No- 60	Stone	Khanjamahal	144	263	A 0.50	Govt.
25.	Soro	Khanjamahal Sone Quarry No- 66	Stone	Khanjamahal	144	318	A 2.00	Govt.
26.	Soro	Khanjamahal Sone Quarry No- 67	Stone	Khanjamahal	144	318	A 2.00	Govt.
27.	Soro	Khanjamahal Sone Quarry No- 68	Stone	Khanjamahal	144	318	A 2.00	Govt.
28.	Soro	Khanjamahal Sone Quarry No- 71	Stone	Khanjamahal	144	287 & 266	A 1.50	Govt.

*[Signature]*  
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29.	Soro	Khanjamahal Sone Quarry No- 72	Stone	Khanjamahal	144	287 & 266	A 1.50	Govt.
30.	Soro	Khanjamahal Sone Quarry No- 73	Stone	Khanjamahal	144	266	A 1.50	Govt.
31.	Soro	Khanjamahal Sone Quarry No- 74	Stone	Khanjamahal	144	266	A 2.00	Govt.
32.	Soro	Khanjamahal Sone Quarry No- 75	Stone	Khanjamahal	144	266	A 1.50	Govt.
33.	Soro	Khanjamahal Sone Quarry No- 76	Stone	Khanjamahal	144	266	A 2.50	Govt.
34.	Soro	Khanjamahal Sone Quarry No- 79	Stone	Khanjamahal	144	266	A 1.20	Govt.
35.	Soro	Khanjamahal Sone Quarry No- 80	Stone	Khanjamahal	144	266	A 1.00	Govt.
36.	Soro	Khanjamahal Sone Quarry No- 81	Stone	Khanjamahal	144	266	A 2.00	Govt.
37.	Soro	Khanjamahal Sone Quarry No- 82	Stone	Khanjamahal	144	266	A 2.50	Govt.
38.	Soro	Khanjamahal Sone Quarry No- 83	Stone	Khanjamahal	144	265	A 2.50	Govt.
39.	Soro	Khanjamahal Sone Quarry No- 84	Stone	Khanjamahal	144	265	A 2.50	Govt.
40.	Soro	Khanjamahal Sone Quarry No- 85	Stone	Khanjamahal	144	265	A 2.00	Govt.
41.	Soro	Khanjamahal Sone Quarry No- 86	Stone	Khanjamahal	144	265 & 263	A 2.00	Govt.
42.	Soro	Khanjamahal Sone Quarry No- 87	Stone	Khanjamahal	144	263	A 2.50	Govt.
43.	Soro	Khanjamahal Sone Quarry No- 88	Stone	Khanjamahal	144	263	A 2.50	Govt.
44.	Soro	Khanjamahal Sone Quarry No- 89	Stone	Khanjamahal	144	263	A 1.50	Govt.
45.	Soro	Khanjamahal Sone Quarry No- 90	Stone	Khanjamahal	144	263	A 1.50	Govt.
46.	Soro	Khanjamahal Sone Quarry No- 91	Stone	Khanjamahal	144	263	A 2.00	Govt.
47.	Soro	Khanjamahal Sone Quarry No- 96	Stone	Khanjamahal	144	167	A2.50	Govt.
48.	Soro	Khanjamahal Sone Quarry No- 97	Stone	Khanjamahal	144	264	Ac.5.00 dec	Govt.
49.	Soro	Quarry No-1	Stone Quarry	Mahumuhan & Khanjamahala	144	161 165	Ac3.45 dec Ac6.60 dec	Govt.
50.	Soro	Quarry No-2	Stone Quarry	Mahumuhan & Khanjamahala	144	161 165 167 166	Ac2.27 dec Ac5.84 dec Ac0.50 dec Ac1.52 dec	Govt.
51.	Soro	Quarry No-3	Stone Quarry	Mahumuhan & Khanjamahala	144	167 166	Ac2.55 dec Ac7.48 dec	Govt.
52.	Soro	Quarry No-4	Stone Quarry	Mahumuhan & Khanjamahala	144	167 166	Ac2.99 dec Ac6.95 dec	Govt.
53.	Soro	Quarry No-5	Stone Quarry	Mahumuhan & Khanjamahala	144	165 164	Ac3.87 dec Ac6.26 dec	Govt.
54.	Soro	Quarry No-6	Stone Quarry	Mahumuhan & Khanjamahala	144	165 164 166 266	Ac2.07 dec Ac2.07 dec Ac3.88 dec Ac1.90 dec	Govt.
55.	Soro	Quarry No-7	Stone Quarry	Mahumuhan & Khanjamahala	144	166 266	Ac9.53 dec Ac0.47 dec	Govt.

*S/O*  
Collector & District  
Magistrate, Balasore



				la				
56.	Soro	Quarry No-8	Stone Quarry	Mahumuhan & Khanjamahala	144	166 265 264	Ac3.84 dec Ac4.17 dec Ac1.71 dec	Govt.
57.	Soro	Quarry No-9	Stone Quarry	Mahumuhan & Khanjamahala	144	265 264	Ac5.67 dec Ac6.39 dec	Govt.
58.	Soro	Quarry No-10	Stone Quarry	Mahumuhan & Khanjamahala	144	264 263	Ac9.37 dec Ac1.82 dec	Govt.
59.	Soro	Quarry No-11	Stone Quarry	Mahumuhan & Khanjamahala	144	164 318 266 287	Ac2.42 dec Ac0.95 dec Ac4.59 dec Ac0.47 dec	Govt.
60.	Soro	Quarry No-12	Stone Quarry	Mahumuhan & Khanjamahala	144	266 287	Ac9.91 dec Ac0.09 dec	Govt.
61.	Soro	Quarry No-13	Stone Quarry	Mahumuhan & Khanjamahala	144	166 266 287	Ac0.97 dec Ac8.87 dec Ac0.17 dec	Govt.
62.	Soro	Quarry No-14	Stone Quarry	Mahumuhan & Khanjamahala	144	166 265 266	Ac0.84 dec Ac2.51 dec Ac6.69 dec	Govt.
63.	Soro	Quarry No-15	Stone Quarry	Mahumuhan & Khanjamahala	144	265 266	Ac5.09 dec Ac5.76 dec	Govt.
64.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 1	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	1	Ac. 0.50	Govt.
65.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 2	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	1	Ac. 1.00	Govt.
66.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 3	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 0.50	Govt.
67.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 4	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 1.00	Govt.
68.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 10	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 2.00	Govt.
69.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 11	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 2.00	Govt.
70.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 12	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 5.00	Govt.
71.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 13	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 1.00	Govt.
72.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 14	Stone Quarry	Sarisua Kapilajhari	245	95	Ac. 2.00	Govt.

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73.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 15	Stone Quarry	Bandhanata Sarisua Kapilajhari Bandhanata	245	95	Ac. 1.00	Govt.
74.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 16	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 1.00	Govt.
75.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 17	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 1.00	Govt.
76.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 18	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 7.00	Govt.
77.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 19	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 8.00	Govt.
78.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 20	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 9.00	Govt.
79.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 21	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 1.00	Govt.
80.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 22	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 1.00	Govt.
81.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 23	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 1.00	Govt.
82.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 24	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 0.50	Govt.
83.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 25	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 0.50	Govt.
84.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 26	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95, 112	Ac. 0.50	Govt.
85.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 27	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95, 112	Ac. 5.00	Govt.
86.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 28	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 2.00	Govt.
87.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 29	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 1.00	Govt.
88.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 30	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 1.00	Govt.
89.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 31	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 2.00	Govt.
90.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 32	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 0.50	Govt.

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91.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 33	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 2.50	Govt.
92.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No.34	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 0.50	Govt.
93.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No.35	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 1.00	Govt.
94.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No.36	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 0.50	Govt.
95.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 37	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 1.00	Govt.
96.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 38	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 0.50	Govt.
97.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 39	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 5.00	Govt.
98.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 40	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 3.00	Govt.
99.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No.41	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 1.50	Govt.
100.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 42	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 2.00	Govt.
101.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 43	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 0.50	Govt.
102.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 44	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 0.50	Govt.
103.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 51	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac.1.50	Govt.
104.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No.100	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	95	Ac. 0.50	Govt.
105.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No.101	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	1	Ac. 0.50	Govt.
106.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No 45	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	1	Ac. 0.50	Govt.
107.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 46	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 1.00	Govt.
108.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 47	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 1.00	Govt.

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109.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 48	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 0.50	Govt.
110.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 49	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 1.00	Govt.
111.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 50	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 1.00	Govt.
112.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 52	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 5.00	Govt.
113.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No.53	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 1.00	Govt.
114.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 54	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 3.00	Govt.
115.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 55	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 4.00	Govt.
116.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 56	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 0.50	Govt.
117.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 57	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 1.00	Govt.
118.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 58	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 1.00	Govt.
119.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 59	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 1.50	Govt.
120.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 60	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 1.50	Govt.
121.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 61	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 0.50	Govt.
122.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 62	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 2.00	Govt.
123.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 63	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 3.00	Govt.
124.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 64	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 4.00	Govt.
125.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 65	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 5.00	Govt.
126.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 67	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 3.00	Govt.

  
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127.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 68	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 3.00	Govt.
128.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 69	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 1.50	Govt.
129.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 102	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 0.50	Govt.
130.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 103	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 0.50	Govt.
131.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 70	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 7.00	Govt.
132.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 71	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 1.00	Govt.
133.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 72	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 1.00	Govt.
134.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 73	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 3.00	Govt.
135.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 74	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 0.50	Govt.
136.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 75	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	314	Ac. 1.50	Govt.
137.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 76	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 1.00	Govt.
138.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 77	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 1.00	Govt.
139.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 78	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 0.50	Govt.
140.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 79	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 0.50	Govt.
141.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 80	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 1.00	Govt.
142.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 81	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 1.00	Govt.
143.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 82	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 0.50	Govt.
144.	Khaira	Sarisua Kapilajhari Bandhanata Stone Quarry No. 83	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 1.00	Govt.

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143.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 84	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 2.00	Govt.
146.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 85	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 1.00	Govt.
147.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 86	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 2.00	Govt.
148.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 87	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 2.00	Govt.
149.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 88	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 2.00	Govt.
150.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 89	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 2.00	Govt.
151.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 90	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 1.00	Govt.
152.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 91	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 1.00	Govt.
153.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 92	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 2.50	Govt.
154.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 93	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 1.00	Govt.
155.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 94	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 1.00	Govt.
156.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 95	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 4.00	Govt.
157.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 96	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 1.50	Govt.
158.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 97	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 2.50	Govt.
159.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 98	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 0.50	Govt.
160.	Khairā	Sarisua Kapilajhari Bandhanata Stone Quarry No. 99	Stone Quarry	Sarisua Kapilajhari Bandhanata	245	520	Ac. 2.00	Govt.
161.	Nilgiri	Kathagochhi Stone Quarry	Stone	Kathagochhi	284	135, 136, 137, 138, 139, 140, 148,	Ac 26.40 dec	Govt.

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					264	294		
					572	147		
						295, 296, 306, 736		
162.	Nilgiri	Mirigini Stone Quarry No. 1	Stone	Mirigini	453	572	Ac 6.30 dec	Govt.
163.	Nilgiri	Mahisapatta Stone Quarry	Stone	Mahisapatta	300	644, 640	Ac 0.98 dec	Govt.
164.	Nilgiri	K.P Mahal Stone Quarry	Stone	K.P Mahal	394/105	11/1594/ 1693, 11/1594	Ac 0.74 dec	Pvt.
165.	Nilgiri	K.P Mahal Stone Quarry	Stone	K.P Mahal	273 10	12,11/1593, 9,36/1592	Ac 1.97 dec	Pvt.
166.	Nilgiri	Mahisapatta Stone Quarry	Stone	Mahisapatta	294/185	1593 1594 1596	Ac 0.92 dec	Pvt.
167.	Nilgiri	Jamudiha Stone Quarry	Stone	Jamudiha	1066/ 1391, 1066/ 1160	3937 3939/ 5651	Ac 1.16 dec	Pvt.
168.	Nilgiri	Jamudiha Stone Quarry	Stone	Jamudiha	1066 /1270, 1066/ 1160	3553 3551	Ac 1.49 dec	Pvt.
169.	Nilgiri	Jamudiha Stone Quarry No. 3	Stone	Jamudiha	475	3109	Ac 0.79 dec	Pvt.

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**Annexure-III****Minor Mineral Sources under Sadar Sub-Division.**

<b>Brick Earth of Jaleswar Tahasil</b>								
Sl No	Name of the Teshil	Name of the Source	Type of Quarry	Mouza	Khata No	Plot No	Area	
1.	Jaleswar	M/S Sathi Brick Earth Quarry	Brick Klin	Mahammad Nagarpatna	420/73	295 358/1623	Ac.1.04 d	Pvt.
2.	Jaleswar	M/S Sita Brick Earth Quarry	Brick Klin	Sekhsarai	63	269 & 266	Ac.1.58 dec.	Pvt.
3.	Basta	M/S Santi Brick Earth Quarry	Brick	Tenguria	213/80 213/81 213/135	576, 584/1034 583 578/987	Ac.1.11 dec	Pvt.
4.	Basta	M/S Usha-I Brick Earth Quarry	Brick	Gangadharpur	260/45 & 43	441/778, 442, 443 & 444	Ac.0.85 dec	Pvt.
5.	Basta	M/S Heera Brick Earth Quarry	Brick	Asti	206 302	1901 1880 1895	Ac0.48 dec Ac0.25 dec Ac.0.14 dec	Pvt.
6.	Remuna	M/S Mita Bricks Earth Quarry	Brick	Gambharia	428/20	584, 584/1377 584/1378 584/1401	Ac0.99 dec	Pvt.
7.	Remuna	M/S BLS Bricks Earth Quarry	Brick	Gambharia	428/121	1245	Ac.1.12 dec	Pvt.
8.	Remuna	Gold Bricks Earth Quarry	Brick	Haripur	220/98	222/990, 222, 165, 174	Ac.1.09 dec	Pvt.
9.	Remuna	Hira Bricks Earth Quarry	Brick	Bindha	109/30	79, 97, 113	Ac.1.00 dec	Pvt.
10.	Remuna	Raja Bricks Earth Quarry	Brick	Rudragopalpur Samil Naharapatna	227/144	567	Ac.1.74 dec	Pvt.
11.	Nilgiri	Brick earth quarry for Shakti Brick Kiln Unit	Brick Earth	Gopalpur	260	1682	Ac 1.27 dec	Pvt.
12.	Nilgiri	Brick earth quarry for J.D Brick Kiln Unit	Brick Earth	Jadibali	201	1729, 1731, 1732,	Ac 2.37 dec	Pvt.

  
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						1745, 1746,1739 , 1740, 1741, 1795, 1794		
13.	Nilgiri	Brick earth quarry for Shakti Brick Kiln Unit	Brick Earth	Jamudiha	195 196	717,926,5 40.711,16 95,1731, 1695/4486 ,1720	Ac 3.83 dec	Pvt.

  
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## Annexure-IV

## Minor Mineral Sources under Sadar Sub-Division.

## Murrom sources under Jaleswar Tahasil

Sl No	Name of the Teshil	Name of the Source	Type of Quarry	Mouza	Khata No	Plot No	Area	
1.	Jaleswar	Baradiha Murrom Quarry	Murrom	Baradiha	266	1608	Ac.1.96 dec.	Pvt.
2.	Jaleswar	Baradiha Murrom Quarry	Murrom	Baradiha	495	1081, 1093 & 1100	Ac.2.47 dec	Pvt.
3.	Jaleswar	Baradiha Murrom Quarry	Murrom	Baradiha	495	1330	Ac.2.27 dec	Pvt.
4.	Jaleswar	Baradiha Murrom Quarry	Murrom	Baradiha	1173/774	3812	Ac.0.56 dec	Pvt.
5.	Jaleswar	Baradiha Murrom Quarry	Murrom	Baradiha	1173/516	3760/7363 3761/7364	Ac.0.34 dec	Pvt.
6.	Nilgiri	Jamudiha Murrom Quarry	Murrom	Jamudiha	1066/627	4108/4903	Ac 1.50 dec	Pvt.
7.	Nilgiri	Bholadanga Murrom Quarry	Murrom	Bholadanga	45/12	1,2,5,6,7, 8,9,10,11, 14,18,19, 20, 21,26,27,3 0,31,32, 33,34, 35,36,37, 41, 42, 43, 44,45	Ac 11.73 dec	Pvt.
8.	Oupada	Garuda Hata Murrom Quarry	Murrom	Garuda Hata	81	2158, 286	-	Pvt.
9.	Oupada	Aghasul Murrom Quarry	Murrom	Aghasul	23	291	-	Pvt.

  
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Signature Not Verified

Digitally signed by D. K.  
Murugesan, IFS  
Member Secretary

Date: 4/27/2023 12:25:19 PM

## Annexure R/3



## OFFICE OF THE TAHASILDAR, NILGIRI

Email – tah.nilgiri-od@nic.in

Telephone – 06782-233233

Letter No. 3268 /Tz. Date 15/11/23

To

The Divisional Forest Officer  
Balasore Wildlife Division, Balasore

Sub: **Submission of DGPS Map of ORSAC depicting Kuldaha WL Sanctuary boundary & its ESZ, Notified Village Forest, DLC forest and geo-referenced coordinates**

Ref: This office letter no: 2629, dated 01.09.2023  
Balasore Wildlife Division letter no 7631/3F lease, dated 19.10.2023

Sir,

With reference to the letters on the subject cited above, I am to inform you that, ORSAC team had concluded DGPS survey for the requirements raised by your good office on 8<sup>th</sup> and 9<sup>th</sup> October 2023 in presence of forest and revenue officials.

The findings and final map depicting the following requisites is hereby submitted from our end for your necessary approval and issuance of ESZ clearance certificate for obtaining environment clearance.

1. Boundary of Kuldaha WL Sanctuary as per S.O. 2539 (E) dated 09.08.2017, published in the Gazette of India, extraordinary vide no 2231 dated 09.08.2017
2. ESZ Boundary of Kuldaha WL Sanctuary as per S.O. 2539 (E) dated 09.08.2017, published in the Gazette of India, extraordinary vide no 2231 dated 09.08.2017
3. Notified Village Forest (5 Ha) as per joint survey conducted on 24.06.2022
4. Identified DLC Forest (7.25 Ha) as per joint survey conducted on 24.06.2022
5. Quarry area (2.57 Ha)
6. Shortest Distance of quarry from Sanctuary Boundary – 1006 meters

All the geo-coordinates are illustrated on the submitted map as per the field survey conducted on 8<sup>th</sup> and 9<sup>th</sup> Nov 2023.

It is requested that, a certificate may please be issued whether the proposed quarry is outside the safety zone and ESZ boundary of Kuldaha Wildlife Sanctuary as required to comply the EIS raised by SEAC for environment clearance application submitted vide application No. SIA/OR/MIN/4451711/2023, dated September 21, 2023 by project proponent (M/s Subarnarekha Port Private Limited).

This is for favour of your information and kind necessary action.

Yours Faithfully

Tahasildar Nilgiri

Encl: Hard copies two (02) nos of DGPS survey Map from ORSAC

Collector & District  
Magistrate, Balasore

Memo No 2265/Tz. Dt. 15/11/23

Copy Submitted to the Additional District Magistrate, Balasore/ Sub Collector Nilgiri for favour of information and necessary action.

*[Signature]*  
Tahasildar, Nilgiri  
15/11/23

Memo No 3220/Tz. Dt. 15/11/23

Copy Submitted to SEAC, Dhubaneswar, Odisha for favour of information and necessary action.

*[Signature]*  
Tahasildar, Nilgiri  
15/11/23

Memo No 3221/Tz. Dt. 15/11/23

Copy Submitted to Divisional Manager, Subarnarekha Port Pvt. Ltd. for information and necessary action.

*[Signature]*  
Tahasildar, Nilgiri  
15/11/23

*[Signature]*  
Collector & District-  
Magistrate, Balasore

*[Signature]*  
Collector & District-  
Magistrate, Balasore

DGPS SURVEYED MAP SHOWING  
 A. THE SHORTEST DISTANCE FROM MIRIGINI STONE QUARRY PILLAR NO.-1 TO KULDIHA WILDLIFE SANCTUARY PILLAR NO.-382 (1006M).  
 B. BOUNDARY OF KULDIHA WILDLIFE SANCTUARY AS WELL AS ITS ESZ WITH ITS PILLAR NO & CO-ORDINATES AS PER S.O 2539 [E] DATED-09.08.2017 PUBLISHED IN THE GAZETTE OF INDIA , EXTRA-ORDINARY VIDE NO. 2231 DATED-09.08.2017  
 C. BOUNDARY OF IDENTIFIED DLC FOREST & NOTIFIED VILLAGE FOREST WITH ITS BOUNDARY CO-ORDINATES.  
 MIRIGINI STONE QUARRY UNDER NILAGIRI TAHASIL OF BALESCORE DISTRICT, ODISHA.

ମୌଜା ମିରିଗିଣି, ଷିବ କ୍ୟମ୍ପ

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 ଚନ୍ଦ୍ରପିତା ନାମାପାତ୍ର କ୍ୟମ୍ପ

MIRIGINI, SHEET No.2  
 Thanā Nilgiri No.94

ଦିଗ୍ଘ କାଲେଣ୍ଡର  
 ଚକ୍ର ୧୯୫୬-୧୯୫୭

Scale 1:1 Mile  
 Year 1975-76

ଦିଗ୍ଘ କ୍ୟମ୍ପ

SHORTEST DISTANCE FROM KULDIHA WILDLIFE SANCTUARY PILLAR NO.-382 TO MIRIGINI STONE QUARRY PILLAR NO.-1 = 1006M

ଦୂରତ୍ଵ ମାପ

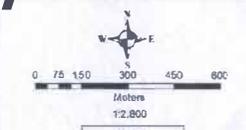
Disclaimer:

1. DGPS Surveyed Co-ordinates for Boundary Pillars/Points of said sources as shown by User Agency (Tahasildar, Nilgiri) on the ground.

2. Kuldika Wildlife Sanctuary & its ESZ referring pillar as per S.O 2539 [E] dated-09.08.2017 published in the Gazette of India, Extraordinary vide No. 2231 dated-09.08.2017 as desired by Forest Department of Govt. Of Odisha.

Collector & District  
 Magistrate, Balasore

POINT ID	EASTING	NORTHING	LATITUDE	LONGITUDE
1	474000.00	237200.00	21°27'00.0000"	86°42'00.0000"
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DGPS SURVEYED MIRIGINI STONE QUARRY PILLAR CO-ORDINATES

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